

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2015

Dated : 29th March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s India Power Corporation Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. Hemant Singh and Mr. N.Jha

Counsel for the Respondent(s) : Mr. Samir Malik for R.2

ORDER

Rejoinder Affidavit by the appellant has been filed thus pleadings are complete. The only issue involved in this appeal is regarding refusal of license.

Post the matter for arguments on **09th May, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt